

CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.

R.P.No.15/2011
in
O.A.No.728/2000

Dated this Tuesday the 10th Day of January, 2012.

Coram : Hon'ble Shri Justice A.K. Basheer, Member (J)
Hon'ble Shri R.C. Joshi, Member (A).

Dayanand M. Misalkar ..Petitioner.

(By Advocate Shri G.S. Walia)

Versus

Union of India and Ors. .. Respondents

(By Advocate Shri V.S. Masurkar)

Order (Oral)

Per : Justice A.K. Basheer, Member (J).

Shri G.S. Walia, learned counsel for the review petitioner seeks permission to withdraw the petition. Permission is granted.

The Review Petition is dismissed as withdrawn.

3. The learned counsel for the Applicant seeks permission to withdraw M.P.No.526/2011. Permission is granted. M.P. stands dismissed as withdrawn.

R.P.NO-15/2011

NO.CAT/MUM/JUDL/OA 728/2000 / 534/25

Certified True Copy

Date 16-1-12

copy to:-

1 Shri G. S. Walia, Counsel for the applicant.

2 Shri V. S. Masurkar, Counsel for the Respondents

Section Officer
Central Administrative Tribunal
Bombay Bench

18/1/12
Vinay S. Masurkar
Special Counsel
for Union of India

RECD
2/2
17/1/2012
for R. Walia

*Despatched on 17-1-12
OC*

SECTION OFFICER
17-1-12
OC
17-1-12
DESPATCHED 17-1-2012